

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT - IV**

43. CP/65(MB)2023

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.06.2023**

Name of the Parties: Arrel Herald Furtado
Vs
Registrar Of Companies Mumbai

SECTION 441 OF THE COMPANIES ACT, 2013

ORDER

1. None present.
2. The Registry is directed to issue notice to the RoC to file its report within four weeks from the date of receipt of this order.
3. List this matter on **03.08.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)